

CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

O.A. No.1566 of 1996

New Delhi, dated the 25th April, 1997

HON'BLE MR. S.R. ADIGE, MEMBER (A)

1. Shri Mahinder Singh,
S/o Shri Hoshier Singh.
2. Shri Jagbir Singh,
S/o Shri Shankar Lal,
R/o 'Guar Bhanwan',
Gali No.40, Sadh Nagar-II,
New Delhi-110045.

... APPLICANTS

By Advocate: Shri Yogesh Sharma

VERSUS

1. Union of India through
the General Manager,
Northern Railway, Baroda House,
New Delhi.
2. The Divl. Railway Manager,
Northern Railway,
Bikaner Divn.,
Bikaner
Rajasthan.
3. The Asst. Engineer,
Northern Railway,
Rewari,
Haryana.

... RESPONDENTS

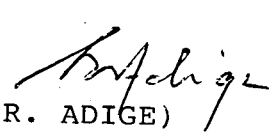
By Advocate: Shri Rajeev Sharma

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

I have heard applicant's counsel
Shri Yogesh Sharma and respondents' counsel
Shri Rajeev Sharma.

2. Both counsel agree that this O.A. may
be disposed of with a direction that subject
to availability of work the respondents
should consider re-engaging the applicant,
who presently stands disengaged, in
preference to outsiders and those with
overall lesser length of past service¹ and in accordance²
with rules.
3. With the above direction, this O.A.
stands disposed of accordingly. No costs.


(S.R. ADIGE)
Member (A)

/GK/